

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No.1839
TO BE ANSWERED ON 10.03.2017

OPERATIONALISATION OF ANGANWADI CENTRES

1839. SHRI PRALHAD JOSHI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- the details of sanctioned, operational and non-operational Anganwadi Centres (AWCs) in the country during the last three years and the current year, State/ UT-wise;
- whether the Government has taken note that many AWCs have not been made operational despite being sanctioned and if so, the reasons therefor;
- the remedial measures taken by the Government for operationalisation of such centres;
- whether the Government has also entered into collaboration with private sector/companies to modernize AWCs in the country; and
- if so, the details thereof along with the progress made in this regard so far?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- The details of cumulatively sanctioned, operational and non-operational Anganwadi Centres (AWCs) in the country during the last three years and the current year (as on 31.12.2016) are as under :

Year	Number of Anganwadi Centres (AWCs) (Cumulative)		
	Sanctioned	Operational	Non-Operational
2013-14	1374935	1342146	32789
2014-15	1400000	1346186	53814
2015-16	1400000	1349563	50437
2016-17	1400000	1352045	47955

State/ UT-wise details are given at **Annex-I**.

- & (c): Yes, Madam, Government is aware that many AWCs have not been made operational despite being sanctioned. Government of India sanctions the AWCs on the basis of requirements received from States/UTs. Implementation of the scheme including operationalization of AWCS rests with the States/ UTs. The matter is reviewed by the Government with States/UTs

from time to time. The reasons identified for gap between the sanctioned and operational AWCs are largely administrative, procedural and legal. This Ministry has been impressing upon the State Governments/UT Administrations to take required measures for early operationalisation of sanctioned AWCs.

The implementation of ICDS Scheme including operationalisation of AWCs is continuously monitored through prescribed monthly progress reports, reviews, as well as, supervision visits etc. Based on the inputs and feedback received, State Governments/ UT Administrations are advised through letters and review meetings to address the deficiencies and to improve the implementation of the Scheme including operationalisation of AWCs to bridge the gap and improve the functioning of AWCs.

- (d) : No, Madam. However, a Memorandum of Understanding has been signed for construction of 4000 AWC buildings under CSR in selected States.
- (e): Does not arise.

Statement referred to in reply to part (a) of Lok Sabha Un-starred Question No. 1839 on Operationalisation of Anganwadi Centres for 10.03.2017

State/ UT-wise details of sanctioned, operational and non-operational Anganwadi Centres (AWCs) in the country during the last three years and the current year (as on 31.12.2016)

Sl. No.	State/UT	2013-14			2014-15			2015-16			2016-17 (as on 31.12.2016)		
		No. of Anganwadi Centres			No. of Anganwadi Centres			No. of Anganwadi Centres			No. of Anganwadi Centres		
		Sanctioned	Operational	Non-Operational	Sanctioned	Operational	Non-Operational	Sanctioned	Operational	Non-Operational	Sanctioned	Operational	Non-Operational
1	Andhra Pradesh	91307	90757	550	55607	55574	33	55607	55599	8	55607	55602	5
2	Telangana				35700	35353	347	35700	35621	79	35700	35634	66
3	Arunachal Pradesh	6225	6028	197	6225	6028	197	6225	6028	197	6225	6028	197
4	Assam	62153	62153	0	62153	62153	0	62153	62153	0	62153	62153	0
5	Bihar	91968	91677	291	115009	91677	23332	115009	91677	23332	115009	91677	23332
6	Chhattisgarh	64390	49651	14739	52474	49941	2533	52474	52474	0	52474	49963	2511
7	Goa	1262	1262	0	1262	1260	2	1262	1260	2	1262	1255	7
8	Gujarat	52137	51116	1021	53029	52065	964	53029	52092	937	53029	52719	310
9	Haryana	25962	25905	57	25962	25962	0	25962	25962	0	25962	25962	0
10	Himachal Pradesh	18925	18907	18	18925	18920	5	18925	18925	0	18925	18925	0
11	Jammu & Kashmir	28577	28577	0	31938	29599	2339	31938	29599	2339	31938	29599	2339
12	Jharkhand	38432	38105	327	38432	38432	0	38432	38432	0	38432	38432	0
13	Karnataka	64518	64518	0	65911	64558	1353	65911	64558	1353	65911	64558	1353
14	Kerala	33115	33112	3	33318	33115	203	33318	33115	203	33318	33115	203
15	Madhya Pradesh	92230	91318	912	97135	91822	5313	97135	92204	4931	97135	94398	2737
16	Maharashtra	110486	107913	2573	110486	108010	2476	110486	108262	2224	110486	109779	707
17	Manipur	11510	9883	1627	11510	9883	1627	11510	9883	1627	11510	9883	1627
18	Meghalaya	5864	5156	708	5896	5309	587	5896	5863	33	5896	5893	3
19	Mizoram	2244	2070	174	2244	2244	0	2244	2244	0	2244	2244	0
20	Nagaland	3980	3455	525	3980	3455	525	3980	3455	525	3980	3455	525
21	Odisha	72873	71306	1567	74154	71204	2950	74154	71288	2866	74154	71288	2866
22	Punjab	26656	26656	0	27314	26656	658	27314	26656	658	27314	26656	658
23	Rajasthan	61119	59945	1174	62010	60133	1877	62010	60801	1209	62010	60684	1326
24	Sikkim	1308	1233	75	1308	1275	33	1308	1290	18	1308	1290	18
25	Tamil Nadu	55542	54439	1103	54439	54439	0	54439	54439	0	54439	54439	0
26	Tripura	9911	9911	0	10145	9911	234	10145	9911	234	10145	9911	234
27	Uttar Pradesh	188259	187997	262	190145	187997	2148	190145	187997	2148	190145	187997	2148
28	Uttarakhand	23159	19329	3830	20067	19430	637	20067	19506	561	20067	20067	0
29	West Bengal	117170	116390	780	119481	116390	3091	119481	114781	4700	119481	114951	4530
30	A & N Islands	720	710	10	720	710	10	720	720	0	720	720	0
31	Chandigarh	500	500	0	500	500	0	500	500	0	500	500	0
32	Delhi	11150	10897	253	11150	10897	253	11150	10897	253	11150	10897	253
33	Dadra & N Haveli	281	268	13	302	282	20	302	302	0	302	302	0
34	Daman & Diu	107	107	0	107	107	0	107	107	0	107	107	0
35	Lakshadweep	107	107	0	107	107	0	107	107	0	107	107	0
36	Puducherry	788	788	0	855	788	67	855	855	0	855	855	0
	All India	1374935	1342146	32789	1400000	1346186	53814	1400000	1349563	50437	1400000	1352045	47955

